

J. S. S. S.

**THE HIGH COURT OF KERALA**

**Kochi : 682 031**  
**Date : 4.6.2019**

**PROCEEDINGS**

High Court Establishment – Allocation of duties and responsibilities among Registrars and Additional Registrar(General Administration)- orders issued.  
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- Read: 1. High Court proceedings No.A5- 21648/2015 dated 8.1.2018.  
2. High Court proceedings No.A1- 111314/2016/A5(3) dated 14.9.2017.  
3. High Court proceedings No.A5- 21804/2017 dated 22.12.2018.


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**ORDER NO.A5- 44166/2019**

The Honourable the Chief Justice is pleased to delegate following powers among the Registrars and Additional Registrar (General Administration), High Court with immediate effect:

- 1 The Registrar (Administration), High Court will exercise the functions, duties and powers relating to supervision and maintenance of High Court Complex, Old High Court Buildings, Official Bungalows of Honourable Chief Justice and Judges, High Court Guest House etc. and arrangement of official functions, in modification to the High Court proceedings read (1) above.
- 2 The Additional Registrar (General Administration), High Court will look after the works listed against SI.Nos.2 to 23 in the High Court proceedings read (2) above.
- 3 The Registrar (Recruitment & Computerisation), High Court is put in charge of the IT Section and e-Courts Cell divesting these functions from the Additional Registrar in modification to the High Court proceedings read (1) above.
- 4 Matters relating to A & D Sections allotted to the Registrar General and Registrar (Administration) as per the High Court proceedings read (3) above are restored to the Registrar (Finance).

**(By Order)**

  
K. Haripal  
Registrar General

To

The Accountant General (A & E), Kerala, Thiruvananthapuram.  
The Director & Additional Director, Kerala Judicial Academy, Athani.  
The Registrar (Finance), High Court.

The Registrar (Recruitment & Computerisation), High Court.

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The Registrar (Administration), High Court.  
The Registrar (Judicial), High Court.  
The Additional Registrar (General Administration), High Court.  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Deputy Director, Kerala Judicial Academy, Athani.  
The Private Secretary to the Chief Justice, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Finance Officer, High Court.  
The Assistant Director, Kerala Judicial Academy, Athani.  
The Assistant Registrars and the Chief Librarian, High Court.  
The Court Officer to the Chief Justice, High Court.  
The Librarian, Kerala Judicial Academy, Athani.  
The PA to the Chief Justice, High Court  
The Private Secretaries to the Judges, High Court.  
The Security Officer, High Court.  
The Assistant Engineer, High Court.  
The Superintendent (Vehicles), High Court.  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court.  
All Sections, High Court.  
The IT Section, High Court.(for publishing in the High Court website)  
The Notice Board, High Court (3 copies).  
The Admn. Records Section, High Court (2 copies).  
The File / Stock File.

**Copy submitted to:**

**The Honourable Judges.**